

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3100
ANSWERED ON 4TH AUGUST, 2016

COLLECTION OF TOLL

3100. SHRI P.R. SUNDARAM:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

सड़क परिवहन और राजमार्ग मंत्री

- (a) whether the Government has ordered to withdraw collection of tolls at various toll collection centres across the country;
- (b) if so, the details thereof, State and NH-wise;
- (c) the details of toll collecting agencies engaged in collecting tolls at toll gates in NH's in Tamil Nadu and their contribution to National Highways Authority of India (NHAI), Toll gate-wise during the last three years;
- (d) whether it is true that the licence periods of existing toll collectors in Tamil Nadu are renewed and extended by the Union Government; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) &(b) The details of fee collection centres where fee has been discontinued during 2015-2016 are given below-

S.No.	State & NH	Project Stretch
1.	Assam (NH-31)	Gangadhar Bridge (Bir Chilarai Dallang) at km 837 to km 837.481 of NH-31 with toll plaza location at km 841 (Golakganj)
2.	Himachal Pradesh (NH-21)	Construction of Kullu Bypass from Km. 258/270 -270/450 on NH-21 (New NH-3) including the bridges thereof on National Highway No. 21 in the State of Himachal Pradesh.
3.	Maharashtra (NH-66)	Savitri Bridge at km 129/400 of NH-66 (17),
4.	Maharashtra (NH-13)	NH-13, Hathur, Bridge @ Km. 14/200, & Wadakbal bridge@ Km. 16/500
5.	Gujarat (NH-8B)	Bamanbore-Rajkot section (Veti fee plaza) from km 185.000 to km 216.800 of NH-8B

(c) The details of public funded fee plazas in the State of Tamil Nadu, where fee collection contractor is engaged by National Highway Authority of India (NHAI) for collection of user fee and revenue received for the last three financial years is at **Annexure-A**.

(d) &(e) NHAI invites the bids for fee collection agencies on public funded/BOT(Annuity) fee plazas on fixed tenure basis.

ANNEXURE REFERRED TO IN REPLY TO PART(c) OF LOK SABHA UNSTARRED QUESTION NO. 3100 FOR ANSWER ON 04.08.2016 ASKED BY SHRI P.R. SUNDARAM REGARDING COLLECTION OF TOLL

Details of revenue to NHAI/ Govt. from the Public Funded fee plazas in Tamil Nadu during last three financial years -

S. No.	NH	Plaza Name	Name of the agency	Period		Revenue (Rs. In Lakhs)
				From	To	
1	45	Parinur	M/s. MEP IDPL	01.04.2012	31.05.2013	3361.82
			M/s. Premier Car Sales	01.06.2013	31.03.2014	4701.83
			M/s. Premier Car Sales	01.04.2014	14.06.2014	1529.23
			Virendra Kumar Vyas	15.06.2014	11.04.2014	2661.86
			M/s. Eagle Infrastructure India Ltd.,	12.04.2014	11.11.2015	7423.97
			C.P.Rama Rao	12.11.2015	06.01.2016	866.45
			Shri. K.Damodharan	06.01.2016	31.03.2016	1892.72
2	45	Athur	M/s. Konark Infrastructure Ltd.	16.03.2013	23.03.2014	5079.62
			M/s. MEP Infrastructure India Pvt. Ltd.,	24.03.2014	25.03.2015	5316.40
			M/s. MEP Infrastructure India Pvt. Ltd.,	26.03.2015	31.03.2016	5589.13
3	7A	Km 11.785 Vagaikulam	Eagle Infra India Ltd	05.04.2013	21.06.2013	293.80
			Premier Car Sales Ltd	22.06.2013	23.06.2013	10.50
			Inderdeep Construction Co.	16.11.2013	22.12.2013	82.11
			Inderdeep Construction Co.	01.05.2014	12.05.2014	31.57
			M/s. MEP Infrastructure Developers Ltd.	13.05.2014	07.11.2014	305.01
			MD. Usman (Individual)	08.08.2014	31.03.2016	2158.81
4	210	Lechchumanapatti & Lembalakudi	M/s. Welcome Group (JV)	12.03.2014	23.03.2015	1273.00
			T. Suryanarayana Reddy	23.03.2015	30.03.2016	1285.00